

(c) if so, what are the findings of the CBI inquiry?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). A few months back, some complaints were received alleging malpractices in sale of tickets in which, among others, certain Airlines personnel were also reported to have been involved.

In order to eradicate this menace, Indian Airlines recently lodged a complaint with CBI, Delhi. CBI, Delhi, after making necessary enquiries have in one of their attempts, arrested one of the touts while accepting a premium of Rs. 100 and a case has also been registered. CBI have also made certain suggestions such as display of number of seats available, change in the reservation systems, Airport Entry tickets being issued for a specific period instead of for the whole day, etc.

Appointment of Private Agencies as Liaison Agents for N.T.C.

4690. **SHRI R. L. P. VERMA:** Will the Minister of COMMERCE be pleased to state:

(a) whether M/s. Kumar Textiles, Bombay are acting as liaison agents for NTC;

(b) whether it is also a fact that no other private agency has been engaged for this purpose;

(c) if so, the reasons therefor; and

(d) whether Government propose considering appointing other private agencies as was being done previously when M/s. Vardwan Textiles were also acting as their liaison agents?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) This firm is acting as Agents for some of the NTC Subsidiary Companies.

(b) and (c). Some of the NTC Subsidiaries have service Agents other than M/s. Kumar Textiles also.

(d) No, Sir. Agents are appointed by NTC Subsidiaries and not by Government.

Improvement of Navigational aids at Civil and Defence Aerodromes

4691. **SHRI K. MALLANNA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to immediately improve navigational aids at civil aerodromes and airports to improve safety standards and help to economise on fuel; and

(b) if so, the details regarding the scheme of Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. Subject to availability of resources Civil Aviation Department have plans to augment/modernise the navigational aids at civil aerodromes and airports and other locations on air routes, during the Sixth Plan 1980—85 to improve safety standards and help economise on fuel. It is proposed to instal more Very High Frequency Omni Range, Distance Measuring Equipment, Non Directional Beacons, and Air Routes Surveillance Radars. The Airport Surveillance Radar at Bombay airport is proposed to be replaced by a more sophisticated and modern equipment. The existing Air Route surveillance Radar at Bombay airport is also proposed to be modernised. In order to ensure safety of aircraft during landing phase it is proposed to provide some additional Instrument Landing System. The existing Instrument Landing System at Gauhati and Hyderabad are being replaced by modern equipment.

Harassment of SC/ST Employees by N.T.C. Management

4692. **SHRI JANARDHANA POOJARY:** Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that SC/ST officers/employees are being harassed